

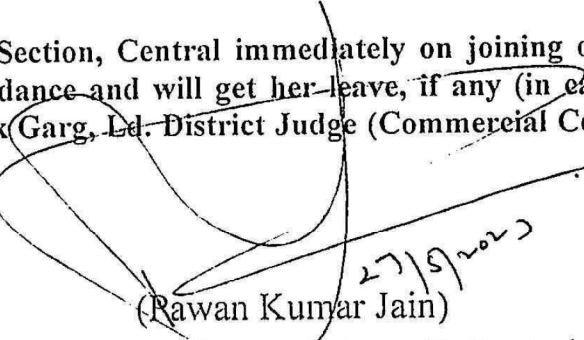
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

Ms. Hemlata Sharma, Judicial Asst. in Pool Car Section, Central, THC, Delhi is hereby directed to report in the Court being presided over by Sh. Deepak Garg, District Judge (Commercial Court)-07, Central, THC, Delhi till joining of Sh. Pramod Sharma, Ahlmad from leave.

This issues with the prior approval of the Ld. Principal District & Sessions Judge (HQs).

Note: The official shall report back in Pool Car Section, Central immediately on joining of the regular Ahlmad, till then she will mark her attendance and will get her leave, if any (in case of extreme exigency only) forwarded from Sh. Deepak Garg, Ld. District Judge (Commercial Court)-07, Central only.


(Rawan Kumar Jain)
Officer In-Charge, Admn.-II, Central
Tis Hazari Courts, Delhi

No. 42119 - 126 P&T/Admn-II/HQs/2023

Dated, Delhi the 27 MAY 2023

Copy forwarded for information and necessary action to:

1. The Officer concerned.
2. The Officer In-charge, Pool Car Section, Central, THC, Delhi.
3. The Dealing Assistants, Personal File, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/update as per rules.
4. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
5. The official concerned for immediate compliance.


Officer In-Charge, Admn.-II, Central
Tis Hazari Courts, Delhi